

tax as on 31st December 1963 amounted to Rs. 192.99 crores.

(b) All possible steps provided for in the Income-tax Act, are being taken to recover the arrears.

Tribal Settlers in Dandakaranya

1781. Shri Ramachandra Ulaka: Will the Minister of Works, Housing and Rehabilitation be pleased to state the number of tribal settlers from Koraput District (Orissa) and the extent of land distributed to them in Dandakaranya Project as on the 31st January, 1964?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): Number of tribal families—1,052.

Area of land allotted—7,958 acres.

Applications for Housing Loans

1782. Shri Ramachandra Ulaka: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the number of applications received from Central Government servants in Orissa for house building advances during the last six months;

(b) the number of applications approved by Government; and

(c) the total amount of loan granted to Central Government servants in Orissa during the same period so far?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Six (including two applications which were incomplete).

(b) Two.

(c) Rs. 9,600/-.

G.C. and S.T. Employees in Dandakaranya

1783. Shri Ramachandra Ulaka: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes Employees in Dandakaranya Project as on the 31st January, 1964; and

(b) the number of such employees who belong to Orissa State itself?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Grant for Drinking Water in Orissa

1784. Shri Ramachandra Ulaka: Will the Minister of Health be pleased to state:

(a) the amount allotted to Orissa Government by the Centre for supplying protected drinking water to municipalities during 1963-64; and

(b) the amount proposed to be given to Orissa for the said purpose during 1964-65?

The Minister of Health (Dr. Sushila Nayar): (a) A sum of Rs. 30.00 lakhs has been allocated as loan during 1963-64 for the urban water supply and drainage schemes of the Government of Orissa under the National Water Supply and Sanitation Programme (Urban).

(b) the allocation for 1964-65 has not yet been finalised. The State Government had indicated 42 lakhs in their proposals.

Water Supply Schemes for Bihar

1785. Shri Sidheshwar Prasad: Will the Minister of Health be pleased to state:

(a) the amounts sanctioned for water supply schemes (rural and urban) during 1961-62, 1962-63 and 1963-64 for Bihar; and

(b) the details of the schemes executed?

The Minister of Health (Dr. Sushila Nayar): (a) The amounts of Central assistance sanctioned as loan to the Government of Bihar for Urban Water Supply and Sanitation Schemes under the National Water Supply and Sani-